

Dinesh Kumay Yadav @ Dinesh Yadav Vs State Of U.P. Thru. Prin. Secy. Home Lko.

Court: Allahabad High Court, Lucknow Bench

Date of Decision: March 28, 2024

Acts Referred: Indian Penal Code, 1860 " Section 408, 419, 420

Hon'ble Judges: Subhash Vidyarthi, J

Bench: Single Bench

Advocate: Abhay Raj Singh

Final Decision: Allowed

Judgement